

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 252/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2018.**

**NAME OF THE COMPANY: M/s. East Land Engineering Services Pvt. Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 252

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

Present:

None for the Petitioner.

Ms. Kusum Yadav, Company Prosecutor for the ROC,
Mr. Puneet Rai, Standing Counsel for the Income Tax
Department with Mr. Manas Tripathi, Advocate

ORDER

Reserved for orders.



**(Deepa Krishnan)
Member (T)**



**(Ina Malhotra)
Member (J)**